

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
150/16	182/17	Hearing	391 394	TMI Rollon Engineering Pvt. Ltd.

SL.NO.	NAME (IN CAPITAL)	DESIGNATION	REPRESENTATION TO WHOM	SIGNATURE
27.	& PHONE NUMBER RASHMI MENON	ADVOCATE	(Petitioner Respondent)	Rashmi . M .
	9902771043			

Counsel for petitioner Company is present. She requested time to file two sets of copies. Registry to issue fresh notice to ROC and RD. Assistant from OL office is present. He requested time to file report.

List it for hearing to 26.04.2017.

MEMBER (J)

MEMBER (T)